

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-VI

Item No. 102
IB-645/ND/2018

IN THE MATTER OF:
M/s. BLS Polymers Ltd.

...PETITIONER

Vs.

M/s. Shreom Wires Pvt. Ltd.

...RESPONDENT

Section
Under Section 8 & 9 of IBC

Order delivered on 20.07.2020
(Virtual Hearing)

Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Liquidator

:Ms. Beenu Drall, Adv.

ORDER

Heard the submissions made by the Learned Counsel appearing on behalf of the Liquidator. The Fourth Progress Report submitted by the Liquidator for the quarter ending 30.06.2020 is taken on record. Next Progress Report may be filed within time i.e., after three months. Matter is adjourned to 03.11.2020.

- Sd -

(V.K. Subburaj)
Member (T)

- Sd -

(P.S.N. Prasad)
Member (J)